



## Central Administrative Tribunal

### Jammu Bench, Jammu

Hearing through video conferencing

**OA No. 062/675/2020**

This the 24<sup>th</sup> day of September, 2020

**Hon'ble Mr. Rakesh Sagar Jain, Member (J)**  
**Hon'ble Mr. Anand Mathur, Member (A)**

1. Reyaz Ahmad Hakeem (age 46 years) S/o Mohammad Ismail Hakeem R/o Larm (Ganjipora) Gasipora Wanpoh Tehsil and District Kulgam.
2. Abdul Majeed Bhat (age 49 years) S/o Ghulam Nabi Bhat R/o Sarnal District Anantnag.
3. Gulzar Ahmed Zargar R/o Bijbehara Tehsil Bijbehara District Anantnag.

.....Applicants

(Advocate: Mr. M.I Dar)

### **Versus**

1. Union Territory of J&K through Financial Commissioner, Health & Medical Education Department, J&K Civil Secretariat, Jammu/Srinagar.
2. Director Health Services, Kashmir, Opposite State Motor Garages, Bemina Bypass, Srinagar.

.....Respondents

(Advocate: Mr. Sudesh Magotra)

**ORDER**

**Delivered by Hon'ble Mr. Anand Mathur, Member (A)**

1. After announcement of order on interim relief, Learned counsel for the applicant submits that subsequent developments have taken place, which necessities him to withdraw the O.A. with liberty to file fresh O.A.
2. Looking to the submission made by learned counsel for the applicants, he is permitted to withdraw the O.A. with liberty to file fresh O.A. in accordance with law.
3. Accordingly, the O.A. is disposed of. No order as to costs.

**(Mr. Anand Mathur)  
Member(A)**

**(Rakesh Sagar Jain)  
Member (J)**

Manish/-